

**Conversion of Parassala Railway Station
into Block Station**

3154. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of RAILWAYS be pleased to state :

(a) the reasons why the Parassala Railway Station under Trivandrum Division of Southern Railway has not been converted as a Block Station even though the survey and estimates had been taken for cross lines ; and

(b) the reasons why the approach road, the platform with roof and express stop have not been sanctioned at the Parassala station even though the people are representing for it for the last three years ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURI) : (a) A Block/Crossing station is provided only on operational considerations. At present, there is no such operational necessity to convert Parashala flag station into a Block/Crossing station as the line capacity utilisation of the section is low and adequate spare capacity is available on the section for running more trains. Traffic survey and estimates do not provide for a crossing at Parashala.

(b) At present a metalled approach road is in existence, repairs to which are being attended to. Shelcreting the approach road will be considered for inclusion in future Works Programme subject to availability of funds. Provision of roof over platform is being proposed in the 1984-85 Works Programme. Stoppage of Express Trains at this station will be considered as and when traffic picks up. There is, at present, no justification for providing stoppage to Express trains at Parashala flag station.

**Nomination for MBBS Admission to Lady
Hardinge and Maulana Azad Medical
Colleges for 1983**

3155. SHRI SATISH AGARWAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have made Central Government nominations for MBBS admissions to Lady Hardinge and Maulana Azad Medical Colleges (Delhi University) for 1983, if so, the details of persons nominated along with the category in which each nomination has been made ;

(b) whether Government have informed Delhi University of the categories for which seats are so reserved and the criteria by which the Central Government makes such nominations, if not, the reasons therefor ; and

(c) whether Government issued a public notice/circular announcing the various categories to which eligible candidates could apply for 1983 Central Government nominations for admission to Medical Courses all over India, if so, details thereof and if not, reasons therefor ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKAR-ANAND) : (a) to (c) The MBBS seats contributed by States/UTs with Medical Colleges and other medical institutions are allocated to States and Union Territories which do not have medical colleges, children of Defence personnel (deceased, retired and serving), other para military organisations, foreign students awarded Cultural Exchange Fellowships, repatriates from Burma, Sri Lanka etc., self-financing foreign students and other deserving categories.

The allocation of MBBS seats from the Central Pool in various colleges including Lady Hardinge Medical College and Maulana Azad Medical College, Delhi have not yet been completed for the year 1983-84. Selection of candidates against the allotted seats are made by the concerned States/U. Ts and Central Selection Committee of the Central Government with representatives from the various concerned Ministries. The Ministry of Health and Family Welfare do not issue any public notice/circular announcing the various categories, which is done by the concerned agencies.

नाभिकीय शस्त्रों को जाम करने के समझौते
के लिये सोवियत संघ की परमाणु
शक्तियों से अपील

3156. श्री रामावतार शास्त्री : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सोवियत संघ की सरकार ने संयुक्त राज्य अमरीका, ब्रिटेन, फ्रांस तथा चीन

से अपील की है कि वे भी नाभिकीय शस्त्रों को जाम करने की घोषणा में शामिल हों;

(ख) यदि हां, तो सोवियत संघ की अपील का ब्यौरा क्या है; और

(ग) उस पर भारत सरकार की क्या प्रतिक्रिया है ?

विदेश मंत्रालय में राज्य मंत्री (श्री ए०ए० रहीम) : (क) और (ख) सोवियत संघ ने संयुक्त राज्य अमरीका, ब्रिटेन, फ्रांस और चीन इन चार अन्य नाभिकीय शस्त्रों वाले राज्यों से जो अपील की है, वह 16 जून, 1983 को सोवियत समाजवादी गणतंत्र संघ की सर्वोच्च सोवियत (सोवियत संसद) द्वारा पारित एक संकल्प में निहित है। सोवियत संघ की इस अपील में नाभिकीय शस्त्रों पर यथास्थिति प्रतिबन्ध लगाने के लिए कहा गया है। इस अपील का पाठ इस प्रकार है :

“वर्तमान तनावपूर्ण अन्तर्राष्ट्रीय स्थिति में हथियारों की होड़ को रोकने के लिए, संसार को तनाव-शैथिल्य के मार्ग पर पुनः लाने के लिए और शांति की स्थिति सुदृढ़ करने के लिए जो भी संभव हो, किया जाना चाहिये। सोवियत समाजवादी गणतंत्र संघ की सर्वोच्च सोवियत आशा करती है कि संयुक्त राज्य अमरीका, ग्रेट ब्रिटेन, फ्रांस और चीन लोक गणराज्य के सर्वोच्च विधायी निकाय नाभिकीय अस्त्रों पर यथास्थिति प्रतिबन्ध लगाने से सम्बद्ध प्रस्ताव के बारे में एक उत्तरदायित्व-पूर्ण और रचनात्मक स्थिति अपनाएंगे और एक ऐसी राजनीतिक इच्छा शक्ति प्रदर्शित करेंगे कि जिससे अन्ततः हथियारों की होड़ के इस दूषित चक्र को इस पृथ्वी पर रहने वाले सभी मनुष्यों के हित में तोड़ना संभव हो सके।”

(ग) भारत सरकार का हमेशा ही यह मत रहा है कि नाभिकीय निरस्त्रीकरण की दिशा में जो भी कदम उठाए जाएं, उनमें सभी प्रकार

के नाभिकीय अस्त्रों के परीक्षण पर प्रतिबन्ध, नाभिकीय अस्त्रों के प्रयोग पर निषेध और नाभिकीय अस्त्रों पर यथास्थिति प्रतिबंध शामिल होने चाहिए। नाभिकीय अस्त्रों पर यथास्थिति प्रतिबंध में नाभिकीय अस्त्रों के उत्पादन को पूर्णतः बन्द किया जाना और नाभिकीय उद्देश्यों के लिये विखंडनीय सामग्री के उत्पादन को पूरी तरह बन्द कर देना—ये दोनों व्यवस्थाएं एक साथ होनी चाहिए।

Admission In Government Schools

3157. SHRI HARISH KUMAR GANWAR : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether getting admission in the Government schools has become difficult as the schools impose their own terms and conditions to take students in XI class over their own students who have passed X class examination from the school and the same subjects from which they passed the Xth class examination are not being given to them ;

(b) if so, reasons thereof and whether there are any instructions of the Type from the Ministry or the Central Schools Organisation and if so, will a copy thereof be laid on the Table of the House ;

(c) whether a copy of the mark sheet and pay certificate is required by the Central Schools with every application irrespective of the fact whether one gets admission or not ; and

(d) if so, whether there is a proposal that the form itself should contain a column for the above information to simplify the system ?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON) : (a) Admission to class XI in schools run by the Union Territory Administrations and in the Kendriya Vidyalayas (Central Schools) is regulated in accordance with the criteria